

(d) prospects of using the unused lands already leased to these State Governments?

The Minister of State in the Ministry of Railways (Dr. Ram Subhag Singh): (a) and (b). The required information is given below:

	The extent of Railway land leased to the four Southern State Governments for cultivation (State-wise)	The extent of land brought under cultivation so far (State-wise)
	Acres	Acres
1. Mysore	529·746	93·126
2. Madras	1298·200	889·770
3. Andhra	1928·070	1042·090
4. Kerala	258·500	80·970
TOTAL	4014·516	2105·956

(c) and (d). Since the beginning of the scheme in 1942 and upto the end of 1965, plots of land were handed over from time to time by the Railways to the concerned State Governments for purposes of cultivation. As the State Governments allot the lands to individual cultivators, reasons for not bringing the remaining land under cultivation are not obvious to the Railways. Presumably there is no water available for cultivation locally and villagers are not interested in taking over such land.

Textile Study Team

967. **Shri Umanath:** Will the Minister of Commerce be pleased to state:

(a) whether the Textile Study Team has submitted its report to Government;

(b) if so, what are its recommendations;

(c) whether Government have accepted the recommendations of the Committee; and

(d) if not, the reasons therefor?

The Deputy Minister in the Ministry of Commerce (Shri Shaif Qureshi): (a) to (d). It is presumed that the Textile Study Team mentioned in para (a) of the question refers to the Study Team set up on 27-5-1965 under the Chairmanship of Shri K. K. Shah, M.P. to go into the working of the Textile Commissioner's Organisation. The team has not yet submitted its report.

Tea Finance and Guarantee Corporation

968. **Dr. P. N. Khan:**
Shri Umanath:
Shri Subodh Hansda:
Shrimati Renuka Barkataki:
Shri P. R. Chakraverti:
Shri R. S. Pandey:
Shri Rajeshwar Patel:
Shri Ravindra Varma:
Shri E. Barua:

Will the Minister of Commerce be pleased to state:

(a) whether the proposal to set up a Tea Finance and Guarantee Corporation is pending before Government;

(b) if so, the scope and purpose of such a Corporation; and

(c) the stage at which the matter stands at present?

The Deputy Minister in the Ministry of Commerce (Shri Shaif Qureshi): (a) to (c). The matter is under consideration.

Tea Plantations

969. **Shrimati Renuka Barkataki:**
Shri Umanath:
Shri R. S. Pandey: